

MACT No. 916/17

**Sh. Sushil Luthra
S/o Sh. Kishan
R/o H.No. 280,
First Floor Block H3, Sector 16, Rohini, Delhi. Petitioner**

Vs

**1.Sh. Surender Kumar
S/o Sh. Garib Ram
R/o D-47, Sahyog Vihar,
Matiyala, Uttam Nagar Delhi. (Driver)**

**2. Mukesh Nigam
S/o Sh. S.P.Nigam
R/o 25A, S.P.Marg,
Railway Officer Colony, Delhi. (Registered Owner)**

**3, Rahul Bhutania
S/o Joginder Bhutania
R/o H.No. 70 Maruti Industrial Area,
Sector -18, Gurugram, Harayana. (Subsequent Owner)**

Award

The dispute between the parties having been referred for determination to the Lok Adalat and the parties having compromised/settled the case/matter, the Award of **Rs. 1,10,000/- (Rupees One Lakh Ten Thousand)** is hereby passed in favour of the Petitioner (s) against all the Respondents in full and final settlement of the claim of the Petitioner against the Respondents. The award amount shall be payable by Respondent to the petitioner on behalf of the all respondents. This will be inclusive of interim award, if any, already passed. The compensation to the Petitioner/s be distributed as follows:-

Contd/--

S.No.	Name of the Petitioner/claimant	Age	Relation with injured/deceased	Amount of award	Amount of award to be released	Amount kept in FDR	Period of FDR	Mode cash/cheque/DD
1	Sushil Luthra	32	Self	1,10,000/-	Full	NA	NA	
2								
3								
4								
5								
6								
	Total			*1,10,000/-				

***Note: It has been agreed between the parties that out of the award amount of Rs. 1,10,000/- a sum of Rs. 1,00,000/- shall be paid by the Respondents No. 1 & 3 before the MACT Court within 30 days of passing of the award failing which it will be liable to pay 12% interest from the date of this order. The balance amount of Rs. 10,000/- shall be paid by them before the court of concerned Ld. MM and the petitioner shall cooperate with the driver before the court of Ld.MM.**

1. An attested copy of the award be given to both the parties.

2.The parties are informed that the Court fee, if any, paid by any of them shall be refunded.

Associate Member

(Judge, Lok Adalat)